

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU  
(Chief Justice's Secretariat)**

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**ORDER**

No 2139 of 2024/Psy

Dated: 12-12-2024

In the interest of administration, the following transfers and postings of Data Entry Operators in the District Judiciary of J&K, are hereby Ordered:

1. Sh. Gopal Sharma, Data Entry Operator in the court of Principal District & Sessions Judge, Udhampur is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Sh. Ravi Kumar.
2. Sh. Ravi Kumar, Data Entry Operator in the court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Udhampur vice Sh. Gopal Sharma.
3. Ms. Anna Kounsar, Data Entry Operator in the court of Principal District & Sessions Judge, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar vice Shri Mukhtiyar Ahmed Khan.
4. Sh. Mukhtiyar Ahmed Khan, Data Entry Operator in the court of Principal District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara vice Sh Bilal Ahmad Bhat.
5. Sh. Bilal Ahmad Bhat, Data Entry Operator in the court of Principal District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Sh. Mohd Saleem Najar.
6. Sh. Mohammad Saleem Najar, Data Entry Operator in the court of Principal District & Sessions Judge, Budgam is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla Vice Ms. Anna Kounsar
7. Ms. Seerat-Ul Ain, Data Entry Operator in the court of Principal District & Sessions Judge, Pulwama is transferred and posted as such in the Court of

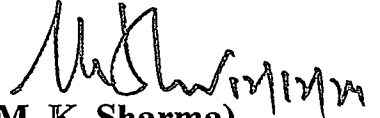
*Mukhtiyar Ahmed Khan*  
12/12/24

Principal District & Sessions Judge, Anantnag vice Shri Mirza Salil Jhangir Beigh.

8. Shri Mirza Salil Jhangir Beigh, Data Entry Operator in the court of Principal District & Sessions Judge, Anantnag is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama vice Ms. Seerat-Ul Ain.
9. Shri Irshad Akbar Moon, Data Entry Operator in the court of Principal District & Sessions Judge, Kargil is hereby attached in the Court of Principal District & Sessions Judge, Baramulla till further orders. However, he shall continue to draw his salary from the Court of PD&SJ, Kargil and shall remotely handle the already assigned work of PDSJ Court, Kargil.

*Note: All the presiding Officers Shall ensure that the transferees are relieved within 10 days from the date of issuance of this order. Concerned Principal District & Sessions Judge shall personally monitor the implementation of the order and report compliance.*

**By Order of Hon'ble the Chief Justice.**



(M. K. Sharma)

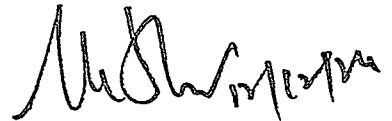
**Principal Secretary to  
Hon'ble the Chief Justice.**

No:- 1667-74/Psy-284(I)

Dated:- 12-12-2024

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.  
..... for information.
4. Pr. District & Sessions Judge, Srinagar, Kupwara, Anantnag, Baramulla, Pulwama, Budgam, Jammu, Udhampur & Kargil.  
..... for information & necessary compliance.
5. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
6. Director Finance, High Court of J&K and Ladakh for information.
7. Chief Librarian, High Court Wing, Jammu / Srinagar.
8. Order file.



**Principal Secretary to  
Hon'ble the Chief Justice**